

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 26.08.2020

Appeal No. 213 of 2020

Salute Advisory LLP
309-C, Narmada Sadan,
Cabin Road, Near Rawal Nagar,
Bhayandar (East), Thane – 401105.

..... Appellant

Versus

Securities and Exchange Board of India
SEBI Bhavan, Plot No. C-4A, G Block,
Bandra Kurla Complex, Bandra (East),
Mumbai - 400 051.

... Respondent

Ms. Rishika Harish, Advocate with Mr. Aditya Bhansali, Ms. Khyati Bhandari, Advocates and Ms. Nirali Mehta, Practicing Company Secretary i/b Mindspright Legal for the Appellant.

Mr. Gaurav Joshi, Senior Advocate with Mr. Abhiraj Arora, Mr. Vivek Shah, Ms. Rashi Dalmia, Advocates i/b ELP for the Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C. K. G. Nair, Member
Justice M. T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. We have heard Ms. Rishika Harish, the learned counsel for the appellant and Mr. Gaurav Joshi, the learned senior counsel for the respondent through video conference.
2. An affidavit has been filed by the appellant stating that they are willing to accept the settlement in terms of the Settlement Scheme and that they will pay the amount as per the Settlement Scheme.
3. In view of the aforesaid, the appeal is dismissed as not pressed leaving it open to the appellant to pay the settlement amount as per the Settlement Scheme within the stipulated period.
4. In the circumstances of the case, there shall be no order as to costs.
5. The present matter was heard through video conference due to Covid-19 pandemic. At this stage, it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties

will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala
Presiding Officer

Dr. C. K. G. Nair
Member

Justice M. T. Joshi
Judicial Member

26.08.2020
PTM